NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 79/BB/17	-	For hearing	73(4)	Mr. Ramalingam Krishnan alias Ashok Ramalingam Vs Anytime Medicare Services Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. VIVEK. B. RAMAKRISHNA

9886001771

FOR PETITIONER

<u>ORDER</u>

Counsel for Petitioner is present. No representation for Respondent. For hearing list it on 20/02/2018.

Member (T)

Member (J)